

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.238 - CP/34(AHM)2021

Item No.239 – IA 30 of 2022

Proceedings under Section 241(1) & 242 (4) of Co. Act,2013

IN THE MATTER OF:

Sandeep Modi & Ors

.....Applicant

V/s

Modi Life Care Industries Ltd & Ors

.....Respondent

Order delivered on 06/12/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)

Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, matter could not be taken up for hearing.

List on 17.01.2023

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**